

Nevertheless, our engineers and workers are striving hard and I expect production to be nearer capacity in 1962-63.

**COAL MINES CONTROLLED BY ENGLISH FIRMS**

•148. SHRI GURUDEV: Will the Minister of STEEL, MINES AND FUEL be pleased to state how many coal mines in the country are controlled by English firms and how many of these are in Madhya Pradesh?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH) : Of the companies controlling collieries in India there are only two which are incorporated in England. They control 10 collieries between themselves. None of these are located in Madhya Pradesh.

**FINANCING OF NEW INDUSTRIES BY THE INDUSTRIAL FINANCE CORPORATION AND THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION**

•149. SHRI M. S. GURUPADA SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Industrial Finance Corporation and the National Industrial Development Corporation have been finding difficulty to finance entrepreneurs to start new industries or to rehabilitate old ones;

(b) if so, what are the difficulties of these two Corporations to find finances; and

(c) whether Government have taken any steps to provide sufficient capital to these Corporations?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) Does not arise.

(c) A provision has been made in the Third Five Year Plan to provide loan assistance from the Central Government to the Industrial Finance Corporation to the extent of Rs. 16 crores. In addition sanction has been given to the Corporation to increase

its paid-up capital from Rs. 5 crores to Rs. 7 crores which, *inter alia*, will substantially enhance the Corporation's borrowing powers. As regards the National Industrial Development Corporation funds are made available by the Government according to its requirements,

**INVESTIGATIONS INTO ALLEGATIONS AGAINST M/s. JARDINE HENDERSON & Co.**

•150. SHRI P. RAMAMURTI: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 258 in the Rajya Sabha on the 3rd May, 1961 and state:

(a) whether the investigations into the allegations against Messrs. Jardine Henderson & Co., Calcutta, have since been completed; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) Does not arise.

**SINDHI LANGUAGE AS MOTHER TONGUE**

63. SHRI JAIRAMDAS DAULAT RAM: Will the Minister of HOME AFFAIRS be pleased to state the number of persons in each district of each State of India whose mother tongue is Sindhi according to the Census of 1961?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : This information will be available only after the enumeration schedules have been processed and tabulated which is expected to be completed by 1963.

**CENSUS OF DELHI ACCORDING TO EACH MOTHER TONGUE GROUP**

64. SHRI JAIRAMDAS DAULATRAM: Will the Minister of HOME AFFAIRS be pleased to state the number of persons recorded under the category of each mother tongue in the Union Territory of Delhi in the Census of 1961?